

**NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT**

**THE MINISTER OF STATE IN THE
MINISTRY OF ENERGY (SHRI
JANESHWAR MISHRA):** I beg to
lay on the Table a copy of Notifica-
tion No. G.S.R. 545 (Hindi and
English versions) published in Gazette
of India dated the 14th April, 1979,
making certain amendments to the
Colliery Control Order, 1945, under
sub-section (6) of section 3 of the
Essential Commodities Act, 1955.
[Placed in Library. See No. LT-
4427/79].

**NOTIFICATION UNDER MINES AND MINE-
HALS (REGULATION AND DEVELOPMENT)
(ACT AND A STATEMENT)**

**THE MINISTER OF STATE IN THE
MINISTRY OF STEEL AND MINES
(SHRI KARIA MUNDA):** I beg to
lay on the Table:—

(1) A copy of Notification No. S.O.
411 (Hindi and English versions)
published in Gazette of India dated
the 3rd February, 1979 authorising
the Geological Survey of India to
carry out such detailed investigations
for the purpose of obtaining such
information as may be necessary re-
garding the availability of minerals
in the areas specified in the notifi-
cation, under sub-section (1) of
section 28 of the Mines and Minerals
(Regulation and Development) Act,
1957.

(2) A statement (Hindi and Eng-
lish versions) showing reasons for
delay in laying the above Notifica-
tion.

[Placed in Library. See No. LT-
4428/79].

**SIXTY-SEVENTH AND SEVENTY-SIXTH
REPORTS OF LAW COMMISSION**

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND**

**IN THE MINISTRY OF LAW, JUS-
TICE AND COMPANY AFFAIRS
(SHRI S. D. PATIL):** I beg to lay
on the Table:—

(1) (i) A copy of the Sixty-
seventh Report of the Law Com-
mission on the Indian Stamp Act,
1899.

(ii) A statement (Hindi and Eng-
lish versions) explaining reasons for
not laying simultaneously the Hindi
version of the Report mentioned at
1(i) above.

[Placed in Library. See No. LT-
4429/79]

(2) (i) A copy of the Seventy-
sixth Report a (Hindi version) of
the Law Commission on Arbitration
Act, 1940.

(ii) A statement (Hindi and Eng-
lish versions) showing reasons for
delay in laying the Hindi version
of the Report mentioned at (2) (i)
above.

[Placed in Library. See No. LT-
4430/79].

**NOTIFICATION UNDER CENTRAL SALES
TAX ACT AND CUSTOMS ACT**

**THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS AND
IN THE MINISTRY OF LAW, JUS-
TICE AND COMPANY AFFAIRS
(SHRI S. D. PATIL):** Sir, on be-
half of Shri Zulfikarullah, I beg to
lay on the Table:

(1) A copy of the Central Sales
Tax (Registration and Turnover)
(Amendment) Rules, 1979, (Hindi
and English versions) published in
Notification No. G.S.R. 640 in
Gazette of India dated the 28th
April, 1979, under sub-section (2)
of section 13 of the Central Sales
Tax Act, 1956.

[Placed in Library. See No. LT-
4431/79].

(2) A copy each of the following

**English version of the Report was laid on the Table on the 22nd De-
cember, 1978.